IN THE NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH AT HYDERABAD

Contempt Petition No. 251/425/HDB/2017 In CP (IB) No. 53/9/HDB/2017

U/s 425 of the Companies Act, 2013 and U/s 10 to 12 of the Contempt Courts Act, 1971

In the matter of:

CERTIFIED TO BE TRUE COPY
OF THE ORIGINAL

M/s. Macmet Engineering Limited,
Regd Office: 27-B, Camac Street,
Kolkata-700016, West Bengal,
Represented by its Authorized Signatory and
Company Secretary Mr. Arjit Roy,
S/o. Mr. Samarendra Roy.

...Petitioner

Versus



- M. Praveen Kumar, S/o. Chandraiah DGM (Contracts), Gayatri Projects Limited, TSR Towers, B-1 6-3-1090, Rajbhavan Road, Somajiguda, Hyderabad-500082, Telangana.
- 2. S.K. Sarkar,
 Executive Director, (EPC-PP),
 Gayatri Projects Limited,
 TSR Towers, B-1 6-3-1090,
 Rajbhavan Road, Somajiguda,
 Hyderabad-500082, Telangana.
- 3. Sandeep Kumar Reddy Tikkavarapu, Managing Director, DIN: 00005573 Gayatri Projects Limited, TSR Towers, B-1 6-3-1090, Rajbhavan Road, Somajiguda, Hyderabad-500082, Telangana.
- 4. Indira Subbaramireddy Tikkavarapu,
 Director, DIN:00009906,
 Gayatri Projects Limited,
 TSR Towers, B-1 6-3-1090,
 Rajbhavan Road, Somajiguda,
 Hyderabad-500082, Telangana.

- Jenna Brijmohan Reddy,
 Director, DIN: 00012927,
 Gayatri Projects Limited,
 TSR Towers, B-1 6-3-1090,
 Rajbhavan Road, Somajiguda,
 Hyderabad-500082, Telangana.
- Harivithalrao Venkateshwar Rao Chintalapati, Director, DIN: 00012970.
 Gayatri Projects Limited, TSR Towers, B-1 6-3-1090, Rajbhavan Road, Somajiguda, Hyderabad-500082, Telangana.
- 7. Linga Moorthy Vajjhala,
 Director, DIN: 00013083,
 Gayatri Projects Limited,
 TSR Towers, B-1 6-3-1090,
 Rajbhavan Road, Somajiguda,
 Hyderabad-500082, Telangana.



Sivakumar Reddy Gunupati, Director, DIN: 00439812, Gayatri Projects Limited, TSR Towers, B-1 6-3-1090, Rajbhavan Road, Somajiguda, Hyderabad-500082, Telangana.

- Jawaharlal Nehru Karamchetti, Director, DIN: 00940963, Gayatri Projects Limited, TSR Towers, B-1 6-3-1090, Rajbhavan Road, Somajiguda, Hyderabad-500082, Telangana.
- 10. Venkateswarlu Kakkera,
 Director, DIN: 069318404
 Gayatri Projects Limited,
 TSR Towers, B-1 6-3-1090,
 Rajbhavan Road, Sornajiguda,
 Hyderabad-500082, Telangana.

...Contemnors

Date of Order: 22.11.2017

CORAM:

Hon'ble Mr. Rajeswara Rao Vittanala, Member (Judicial) Hon'ble Mr. Ravikumar Duraisamy, Member (Technical)

Parties/Counsels Present:

For the Petitioner: Mr. D. Narendar Naik, Advocate

For Respondent : Mr. B. Ramesh, Advocate

Per: Rajeswara Rao Vittanala, Member (Judicial)

ORDER

1. The Contempt Petition bearing CP No. 251/425/HDB/2017 in CP (IB) No. 53/9/HDB/2017 is filed by M/s. Macmet Engineers Limited against Mr. Praveen Kumar & 9 others, U/s. 425 of the Companies Act, 2013 and U/s 10 to 12 of the Contempt Courts Act, 1971, by inter-alia seeking the following reliefs:

- a. The Adjudicating Authority may be pleased to hold the Contemnors guilty for contempt of the order dated 31.07.2017 passed by this Adjudicating Authority in CP(IB) No. 53/9/HDB/2017 (Macmet Engineering Limited vs. Gayatri Projects Limited) under Sections 10 to 12 of the Contempt of Courts Act, 1971 R/w Section 425 of the Companies Act, 2013 and punish the Contemnors for gross violation of the order dated 31.07.2017 passed by this Adjudicating Authority in CP(IB) No. 53/9/JHDB/2017 (Macmet Engineering Limited vs. Gayatri Projects Limited) and pass such order or orders as the Adjudicating Authority deems fit and proper in the circumstances of the Case.
- 2. Heard Mr. Narendar Naik, learned counsel for the petitioner and Mr. B. Ramesh, learned counsel for the respondent. When the case was taken for hearing, the learned counsel for the petition filed a memo dated 22.11.2017 by stating that the Respondent No.1 Company agreed to make the timely payment for the last equal monthly installment for the month

of December in adherence to this Tribunal order dated 31.07.2017. Therefore the learned counsel for the petitioner seeks to withdraw the contempt petition.

In view of the above the Contempt Petition No. 251/425/HDB/2017 in CP (IB) No. 53/9/HDB/2017 is dismissed.

No order as to cost.

Ravikumar Duraisamy
Member (Technical)

Rajeswara Rao Vittanala Member (Judicial)

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OF THE ORIGINAL

Poy. Regr./Asst. Regr/Court Officer/
National Company Law Tribunal, Hyderabad Bench

प्रमणित प्रति
DERTIFIED TRUE COPY
केल संख्या
CASE NUMBER (PUB) No. 5.3/9/100/0
निर्णय का तारीख
OATE OF JUDGEMENT 22:/1:2017
h प्रति नियार किया गया तारीख
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